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Title: Amendment to the Carriage By Air (Amendment) Bill, 2015.

THE MINISTER OF CIVIL AVIATION (SHRI ASHOK GAJAPATHI RAJU): Madam, I beg to move:

"That the following amendments made by Rajya Sabha in the Bill further to amend the Carriage by Air Act, 1972 be taken into consideration:-

**ENACTING FORMULA**

1. That at page 1, line 1, *for* the word "Sixty-sixth", the word "Sixty-seventh" be *substituted*.

**CLAUSE 1**

2. That at page 1, line 2, *for* the figure, "2015", the figure "2016" be *substituted*."

HON. SPEAKER: The question is:

"That the following amendments made by Rajya Sabha in the Bill further to amend the Carriage by Air Act, 1972 be taken into consideration:-

**ENACTING FORMULA**

1. That at page 1, line 1, *for* the word "Sixty-sixth", the word "Sixty-seventh" be *substituted*.

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\* The Bill was passed by Lok Sabha on the 2<sup>nd</sup> December, 2015 and transmitted to Rajya Sabha for its concurrence. Rajya Sabha passed the Bill with amendments at its sittings held on the 2<sup>nd</sup> March, 2016 and returned it to Lok Sabha on 3<sup>rd</sup> March, 2016.

**CLAUSE 1**

2. That at page 1, line 2, *for* the figure, "2015", the figure "2016" be *substituted*.

*The motion was adopted.*

HON. SPEAKER: We shall now take up amendments made by Rajya Sabha. I shall now put amendment Nos. 1 and 2 made by Rajya Sabha together to the vote of the House.

The question is:

**ENACTING FORMULA**

1. That at page 1, line 1, *for* the word "Sixty-sixth", the word "Sixty-seventh" be *substituted*.

**CLAUSE 1**

2. That at page 1, line 2, *for* the figure, "2015", the figure "2016" be *substituted*.

*The motion was adopted.*

HON. SPEAKER: The Minister may now move that the amendments made by Rajya Sabha, in the Carriage by Air Act, 1972, as passed by Lok Sabha, be agreed to.

SHRI ASHOK GAJAPATHI RAJU: Madam, I beg to move:

"That the amendments made by Rajya Sabha in the Bill be agreed to."

HON. SPEAKER: The question is:

"That the amendments made by Rajya Sabha in the Bill be agreed to."

*The motion was adopted.*

**12.27 hours**